राज्य समितियों द्वारा भिन्न-भिन्न ग्रवसरों पर हुई उनकी बैठकों में, सत्यापित किये गए ब्रावेदनों के संबंध में अलग से रिकार्ड नहीं रखा गया है ।

3043. [Withdrawn]

i Looking into procedures in use in the country's Nuclear power plants

3044. SHRI JASWANT SINGH; Will the PRIME MINISTER be pleased to state:

(a) what 'deep look' is being given by the Government of India into the procedures in use in the country's nuclear power plant in the context of Prime Minister's inter view given to Richard Weintraub of the International Herald Tribune on 13 and 14 September, 1986; and

(b) what additional safety and security steps have been introduced in our nuclear power plants since the Chernobyl accident?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE flkND TECH-NOLOGY AND MINISTRER OF STATE IN DEPARMENTS OF THE OCEAN DEVELOPMENT ATOMIC ENERGY ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) While the safety record of our nuclear reactors has been very good, in the context of Chernobyl accident, a high level Committee is reviewing the existing procedures for handling any unforseen offsite emergencies.

(b) Following the Chernobyl accident, greater care in controlling the reactor has been specified. Additional instrumentation has been introduced to improve the control system.

Exlposion at Sant Nagar

3045. PROF. C. LAKSHMANNA; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was a loud explosion at Sant Nagar, New Delhi on the night of 7th October, 1986;

(*b*) *if* so, whether investigations have been made into the matter and the cause of

 th_e explosion and the persons responsible for it have been found; and

(c) if so, the action taken in the matter against the persons concerned and what step have been taken to prevent recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The investigations revealed that the loud noice came from the bursting of an ordinary fire cracker.

(c) Does not arise.

Burning of a Bridge in Srinagar

3046. PROF. C. LAKSHMANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether investigations have been made into the recent incident of burning of the historic Mahjoor bridge over the flood channel in Srinagar, Jammu and Kashmir;

(b) if so, the outcome of the investigations and whether the burning of the bridge was due to sabotage; and

(c) the loss caused as a result of the burning of the bridge?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) to (c) The subject matter of the question is the concern of the State Government.

20--सूत्री कार्यक्रम के ग्रंतर्गत ऋण में वद्धि

(2) 3047. श्री संतोष बागड़ोदिया : क्या कार्यक्रम कार्यान्वयन मंत्री यह वताने की क्रपा करेंगे कि :

(क) क्या यह सच है कि सरकार बीस-सूत्री कार्यक्रम के ग्रन्तर्गत गरीबी

@ पूर्वतः अतारोनित प्रश्न 2445, 28 नवम्बर, 1986 से स्थानान्तरित । की रेखा से नीचे जीवन यापन कर रहे व्यक्तियों को गरीबी की रेखा से ऊपर उठाने का विचार रखती है ?

(ख) क्या यह भी सच है कि बैंकों ढ़ारा सिंचाई के नये कुओं के लिये जो राशि स्वीकृत की जाती है बह पर्याप्त नहीं होती है ; ग्रौर

(ग) यदि हां, तो ऋण की राशि को बढ़ाने के लिये सरकार क्या उपाय कर कर रही है ?

कार्यक्रम कार्यान्वयनं मंत्री (श्री ए० बी॰ ए० गनीखान चौधरी): (क) जीहां।

(ख) जी नहीं ।

(ग) राज्य सरकार स्तर पर, लघु सिंचाई में निवेश के लिए इकाई लागत के सुधार की व्यवस्था है। राष्ट्र य कृषि एवं ग्रामीण विकास वैंक अपने तहयोगों बैंकों के लिए पुनः वित्त व्यवस्था करता है। राज्य स्तरीय समीक्षा समिति को, जिसमें राष्ट्रीय कृषि एवं ग्रामेण विकास बैंक एक प्रतिनिधि होता है, समय-समय पर इकाई लागत में सुधार करना होता है ताकि अनुमोदिन की तारीख से कार्यान्वयन की तारीख तक निवेश लागत में बढ़ोत्तरी की व्यवस्था हो सके।

पुलिस कर्मियों के विरूद्ध शिकायतें

3048. श्री सुनील कुमार पट्टनायक : क्या गृह मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि 1985-86 के दौरान उनके मंतालय या दिल्ली के पुलिस ग्रायुक्त, उपायुक्त, संतर्कत और उपायुक्त, दरियागंज, नई दिल्ली को दिल्ली पुलिस के कमला मार्किट थाने के स्पेशल स्टाफ के उपनिरीक्षकों के विरूद्ध प्रपने पद का दुरूपयोग करने की कुछ शिकायतें प्राप्त हुई हैं तथा उन पर अब तक कोई कार्यवाही नहीं की गई है;

(ख) यदि हो, तो कार्यवाही न करने के च्या कारण हैं तथा उन उपनीरीक्षकों के नाम क्या हैं जिनके विरूद्ध शिकायतें प्राप्त हुई हैं ;

(ग) यदि उपयुक्त भाग (क) का उत्तर हां हो तो क्या शिकायतों के क्राधार पर भविष्य में कार्यवाही किये जाने का कोई प्रस्ताव विचाराधीन है ; और

(घ) यदि हां, तो प्रस्तावित कार्यंवाही का ब्यौरा क्या है ?

कार्मिंक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्रो पी॰ चिदम्बरम्) (क) जी नहीं श्रीमान ।

(ख) ले (घ) प्रक्रन ही नहीं उठता।

Employment to the Educated youth

3049. SHRI KALPNATH RAI; Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the selection Commissions appointed to select clerical staff to Government bodies and quasi-Governmental bodies are receiving applications: n lakhs;

(b) if so, what is the percentage roughtly of out of them is being absorbed in Government bodies; and

(c) what steps are being taken to provide employment to the vast number of aducated youth?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) Yes, Sir.

(b) Available information on percentage absorption relating to Clerk's Grade Examination of 1984 and 1985 conducted by the Staff Selection Commission, is given below: —

 1984
 1.43 per cent

 1985
 0.806 per cent

(c) The steps being taken to provide employment to the educated unemployed are highlighted in the Seventh Five Year Plan document, copies of which have al ready been laid On the Table of the House.